

(c) if so, the action taken thereon?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). A proposal has been received by Doordarshan for production of a TV serial on 'Saint Dhyaneshwari' under the sponsorship scheme. Acceptance of this proposal, however, depends on its technical merit and its fulfilling the procedural requirements. Doordarshan, in any case, plans to suitably cover the centenary celebrations on its own.

**G.M.'s Post at Currency Note Press,
Nasik Road**

7491. DR DAULATRAO SONUJI AHER: Will the Minister of FINANCE be pleased to state:

(a) whether Government aware that the post of General Manager at Currency Note Press, Nasik Road is lying vacant since December, 1987;

(b) if so, the reasons thereof; and

(c) the steps taken to fulfil the same?

THE DEPUTY MINISTER IN THE MINISTRY OF THE FINANCE (SHRI ANIL SHASTRI): (a) to (c). The post of General Manager, Currency Note Press, Nasik Road, fell vacant on 12.1.1988 due to appointment of its regular incumbent to the post of General Manager, India Security Press, Nasik Road. The following steps have been taken to fill up the post.

- (i) A proposal was sent to the Union Public Service Commission for filling up the post by way of promotion. The candidate selected by the Union Public Service Commission did not join the post.

(ii) Fresh action was initiated to fill up the post on transfer/deputation since no officer in the feeder line was eligible for promotion to the post. The candidate recommended by the UPSC retired from Government service on 31.12.1989 on attaining the age of superannuation.

(iii) Steps have further been taken to fill up this post by circulating/advertising the vacancy.

**Revenue Receipt From Customs and
Excise Duties on Radio Sets and
Electronic Equipments**

7492. SHRI PHOOL CHAND VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the revenue receipts from Customs duty and Excise duty on radio sets; and TV sets, VCRs, transmitting and electronic equipments imported and manufactured in the country, separately during each of the last three years; and

(b) the expenditure incurred by Government on account of Radio broadcasts and TV telecasts and income from the advertisements during the same period?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). The information is being collected and will be laid on the Table of the House.

**Assistance to States Out of Small
Savings Collections**

7493. SHRI UTTAM RATHOD:
DR. DAULATRAO SONUJI
AHER:

Will the Minister of FINANCE be pleased to state: